

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:341  
ANSWERED ON:21.11.2000  
ALLOTMENT OF LAND OF RINL TO A.P. PORT  
RAVI PRAKASH VERMA

**Will the Minister of STEEL be pleased to state:**

- (a) whether the Union Government have recently approved the proposal for allotment of land belonging to Rashtriya Ispat Nigam at Visakhapatnam to Andhra Pradesh Government for construction of a minor port project;
- (b) if so, the details in this regard;
- (c) whether the Government of Andhra Pradesh has agreed to pay the cost in lieu of the land allotted;
- (d) if so, the details thereof; and
- (e) if not, the reasons for allotment of land to Andhra Pradesh Government free of cost?

**Answer**

MINISTER OF STATE FOR STEEL (SHRI BRAJA KISHORE TRIPATHY)

- (a) & (b): Union Government has permitted RINL (VSP) to enter into an agreement with Govt. of Andhra Pradesh for the purpose of reconveyance of 1100 acres of land to the State Government for development of Gangavaram Minor Port subject to certain conditions.
- (c) & (d): No, Sir.
- (e) As per the agreement approved between RINL and Govt. of Andhra Pradesh, the State Government will make available 1100 acres of encumbrance free land on land for land basis to RINL (VSP) and mutual transfer of land will take place simultaneously.